

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 27 of 2014 &  
I.A. No. 158 of 2014**

**Dated : 11<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Indraprastha Power Generation Ltd. ....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1  
Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rohil Kinra for R.2 & R.3

**Appeal No. 28 of 2014 &  
I.A. No. 159 of 2014**

**Pragati Power Corporation Ltd. ....Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshdari  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1  
Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rohil Kinra for R.2 & R.3

**Appeal No. 32 of 2014****Delhi Transco Ltd.****... Appellant(s)****Versus****D.E.R.C. & Ors.****....Respondent(s)**

Counsel for the Appellant (s)

:

Mr. Anand K. Ganesan

Ms. Swapna Seshdari

Counsel for the Respondent(s)

:

Mr. Manu Seshadri for R.1

Mr. Amit Kapur

Mr. Vishal Anand

for R.2 &amp; R.3

**ORDER**

Reply has been filed to I.A.Nos. 158, 159 & 164 of 2014.

Post the I.A. Nos. 158, 159 & 164 of 2014 for hearing on

**21.04.2014.****(Rakesh Nath)  
Technical Member****(Justice M. Karpaga Vinayagam)  
Chairperson***ts/js*